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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

## + **ITA 216/2020**

## HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. U.A. Rana, Mr. Himanshu

Mehta, Advs.

versus

#### ADDITIONAL DIRECTOR OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

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## + **ITA 217/2020**

### HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. U.A. Rana, Mr. Himanshu

Mehta, Advs.

versus

#### DEPUTY COMMISSIONER OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

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## + ITA 218/2020

#### HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. U.A. Rana, Mr. Himanshu

Mehta, Advs.

versus

#### ASSISTANT DIRECTOR OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

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## + ITA 219/2020

#### HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. U.A. Rana, Mr. Himanshu





#### Mehta, Advs.

#### versus

#### ADDITIONAL DIRECTOR OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

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## ITA 140/2021

## HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. U.A. Rana, Mr. Himanshu

Mehta, Advs.

versus

## DEPUTY COMMISSIONER OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

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## + **ITA 36/2022**

## HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. U.A. Rana, Mr. Himanshu

Mehta, Advs.

versus

#### ASSISTANT COMMISSIONER OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

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# + ITA 201/2023

## HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. U.A. Rana, Mr. Himanshu

Mehta, Advs.

versus

#### ACIT(INTERNATIONAL TAXATION)-2(1)(1), NEW

DELHI .....Respondent

Through: Mr. Sanjay Kumar, Ms Easha,





Ms. Hemlata Rawat, Advs.

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## + <u>ITA 215/2023</u>

## HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. U.A. Rana, Mr. Himanshu

Mehta, Advs.

versus

ACIT(INTERNATIONAL TAXATION)-2(1)(1), NEW

DELHI .....Respondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

**CORAM:** 

HON'BLE MR. JUSTICE YASHWANT VARMA HON'BLE MR. JUSTICE SANJEEV NARULA

HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR

**KAURAV** 

ORDER 22.02.2024

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The Hon'ble Special Bench could not assemble, as Hon'ble Mr. Justice Yashwant Varma is not available today.

List again on 05.07.2024.

By Order

**Court Master** 

FEBRUARY 22, 2024/neha